

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 240/2000

Thursday this the 2nd day of March, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

APPLICANTS :

1. M. Pothiraj,
Diesel Assistant,
Southern Railway,
Erode.
2. M. Ayyasamy,
Diesel Assistant,
Southern Railway,
Erode.
3. B. Balasubramanian,
Diesel Assistant,
Southern Railway,
Erode.

(By Advocate Mr. T.C.Govindaswamy)

V.

RESPONDENTS :

1. Union of India represented by
The General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras-3.
2. The Divisional Railway Manager,
Southern Railway,
Palghat Division,
Palghat.
3. The Divisional Railway Manager,
Southern Railway,
Madurai Division,
Madurai.
4. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras-3.
5. The Senior Personnel Officer,
Southern Railway
Headquarters Office,
Park Town P.O.,
Madras-3.
6. The Divisional Railway Manager,
Southern Railway,
Bangalore Division,
Bangalore.

7. The Divisional Personnel Officer, Southern Railway, Bangalore Division, Bangalore.	
8. N. Prithviraj	Diesel Assistant, Southern Railway, Bangalore, through The Divisional Personnel Officer, Southern Railway, Bangalore Division, Bangalore.
9. V. Karuppaiah	-do-
10. S. Mathew Manoharan	-do-
11. A. Arokiadas	-do-
12. K. Kaleeswaran	-do-
13. S. Shaik Abdul Rasheed	-do-
14. M. Shajahan	-do-
15. V. Mohan Kumar	-do-
16. S. Syed Ismail	-do-
17. A. John Britto	-do-
18. K. Viswanath	-do-
19. R. Kalanjiyam	-do-
20. V. Ramalingam	-do-
21. T. Balu	-do-
22. S. Ramaswamy	-do-
23. T. Muthusekar	-do-
24. R. Bhaskaran	-do-
25. K. Vijayakumar	-do-
26. J. Kingsley John Chellappan	-do-
27. R. Chiranjeevimani	-do-
28. R. Sridhar	-do-
29. V.G. Kumar	-do-
30. R. Raj Mohan	-do-
31. R. Thulasiram	-do-
32. R. Krishnan	-do-
33. R. Nagaswamy	-do-
34. R.M. Sureshkumar	-do-

35. K.Manivannan, Diesel Assistant,

Southern Railway, Bangalore through the

Divisional Personnel Officer,

Southern Railway, Bangalore,

Division, Bangalore.

36. S.Raman

do.

(By Advocate Mrs.Sumati Dandapani (rep) for R.lto7

The application having been heard on 2.3.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time, learned counsel for applicants seeks permission to withdraw this application with liberty to the applicants to approach the Chief Personnel Officer, Southern Railway, Madras. Liberty is granted and the application is dismissed as withdrawn. If any representation is made by the applicants, it is expected that the same would be considered and disposed of by the competent authority in accordance with rules and instructions on the subject.

No order as to costs.

Dated the 2nd March, 2000



A.V. HARIDASAN
VICE CHAIRMAN

S.